

(e) if so, the steps being taken to cover such areas under NRHM?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The medical colleges in the country are established as per the provision of Indian Medical Council Act, 1956 and regulation made thereunder. For the academic year 2012-13, the Medical Council of India has received a proposal for establishment of new medical college at Srinagar by the Imman Hussain (A.S.) Foundation.

(c) to (e) Jammu and Kashmir is one of the 18 high focus States and health care services in Jammu and Kashmir are provided through a network of 83 Community Health Centres, 398 Primary Health Centres, 238 Allopathic Dispensaries, 1907 Sub-Centres and 346 Medical Aid Centre. Further, the Central Government provides monetary and non-monetary incentives under NRHM budget to the State of Jammu and Kashmir for supporting basic healthcare facilities.

#### **Drug abuse in the North Eastern Region**

2271. SHRI BHUBANESWAR KALITA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the North Eastern Region has a record of high drug abuse especially among young people;

(b) the list of banned drugs and other medicines used as substance abuse in the North Eastern Region; and

(c) the action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The Ministry of Social Justice and Empowerment, which is the nodal Ministry as per the Government of India (Allocation of Business) Rules, 1961 for all matters relating of "Alcoholism and substance (drug) abuse and rehabilitation of addicts/families", has informed that there is not authentic data to clearly indicate that North-Eastern Region has a record of high drug abuse, especially among young people.

(b) Various compounds which are illicit drugs as per WHO are:—

1. Opioids (Opium, Heroin, Cap. Propoxyphene, Tab/Injection Buprenorphine, Injection Pentazocine and cough syrup containing Codeine).
2. Cannabis products (Ganja, Charas, etc.)
3. Stimulants (Amphetamine, etc.)
4. Hallucinogens

(c) Supply reduction of these abused substances is done by the Narcotics Control Bureau and the States' law enforcement agencies working in Coordination with each other.